

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1955
TO BE ANSWERED ON THE 3RD MARCH, 2020

CROP DIVERSIFICATION

1955. SHRI JASBIR SINGH GILL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether there is a huge need for crop diversification in Punjab to save water and soil;
- (b) if so, the total amount of funds given to the States for crop diversification, State-wise; and
- (c) the steps taken by the Government to encourage farmers to opt for crop diversification?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): Department of Agriculture, Cooperation & Farmers Welfare (DAC&FW) is already implementing a Crop Diversification Programme (CDP) for replacing paddy crop with less water consuming alternative crops to save water and protect soil in the state of Punjab.

(b): State-wise allocation (central share) under CDP for replacing paddy / tobacco crops during 2019-20 is given below:

(Rs. in lakh)		
S.I No.	State	Budget Allocation (central share)
A.	CDP for replacing paddy crop	
1.	Punjab	705.76
2.	Haryana	301.73
3.	Uttar Pradesh	320.51
Sub Total		1328.00
B.	CDP for replacing tobacco crop	
1	Andhra Pradesh	212.96
2	Bihar	17.80
3	Gujarat	201.23
4	Karnataka	160.08
5	Maharashtra	0.00
6	Odisha	2.45
7	Tamil Nadu	5.33
8	Telangana	10.47
9	Uttar Pradesh	38.21
10	West Bengal	18.47
Sub Total		667.00
C.	Contingency	5.00
Grand Total (A+B+C)		2000.00

(c): Crop Diversification Programme (CDP), a sub scheme of Rashtriya Krishi Vikas Yojana (RKVY) is being implemented in Original Green Revolution States to divert the area of paddy crop to alternate crops and in tobacco growing states to encourage tobacco farmers to shift to alternate crops/cropping system. Under CDP for replacing paddy crop, assistance is provided for four major interventions viz., alternate crop demonstrations, farm mechanization & value addition, site-specific activities & contingency for awareness, training, monitoring, etc. However, for replacing tobacco crop, tobacco growing states have been given flexibility to take suitable activities/interventions for growing alternative agricultural/horticultural crops.

Government of India also provide flexibility to the states for state specific needs/priorities under RKVY. The state can promote crop diversification under RKVY with the approval of State Level Sanctioning Committee (SLSC) headed by Chief Secretary of the State.
